

31(22)

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2020**

Name of the Company: Kuldeep Verma RP of K S Oils Ltd
V/s
Ramesh Chandra Garg & Ors

Section: Sec 66 r.w 60(5)(a) & 25(2)(j) of IBC

ORDER

Learned Counsel Mr. Sanjay Bhatt appeared for the RP.

Learned Counsel Mr. Pavan Godiawala appeared for workmen.

Learned Counsel Ms. Natasha Shah appeared

List the matter for further consideration on 10.09.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 3rd day of July, 2020

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**